

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 119/08/2019 O.A./260/51/2016 S P DAS

-V/S-

D/O POST ITEM NO:3 FOR APPLICANTS(S) Adv. :None appears for the applicant

FOR RESPONDENTS(S) Adv.:Ms. S. B. Das

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Ms. S. B. Das, Ld. Counsel for the respondents is present.</p> <p>In this case, copy of the order dated 04.04.2019 was sent to applicant to appear or engage some other counsel on the next date. On 28.06.2019, no one is present on behalf of the applicant and today also. The OA has not yet been admitted. It seems that the applicant has lost interest to pursue this matter.</p> <p>Therefore, the OA is not admitted and dismissed in default for non-prosecution on the part of the applicant. Registry to send a copy of this order to the applicant by Post.</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>